

13.7.1999

Both counsels present.
on request, adjourned
to 29.7.1999.

[Signature]
(D.S. Sawejg) (R.G. Vaidyanatha)
MCA V/c.

05

13) 29.7.1999.

Shri C.M. Nerlekar for the
applicant and Shri S.C. Shaujan
for the respondents.

case called out for
final hearing.

Applicant's counsel says
that he has no instructions
now to argue the matter.
Respondent's counsel brings to
our notice that applicant has
since been given adhoc
promotion.

This is a old case of
1992. Hence, in the circumstances,
the O.A. is dismissed for
non-prosecution.

[Signature]
(D.S. Sawejg) (R.G. Vaidyanatha)
MCA V/c.

05

Order/Judgement despatched
to Applicant/Respondent (s)
12/8/99

8/16/8